

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C. No.22 /2025/Lib

Date:23-09-2026

TENDER NOTIFICATION FOR DISPOSAL OF OLD UNUSED LAW JOURNALS
(AIR STATES FROM 1950)

Sealed quotations are invited for disposal of old unused Law Journals (AIR States from 1950) available in the High Court for the State of Telangana.

The envelope should be superscribed with the words **“Quotation for Disposal of old unused Law Journals viz., AIR States from 1950 onwards”** and addressed to the **“Registrar (O.S.D), High Court for the State of Telangana”** so as to reach him on or before **12-10-2026 before 5 p.m.**

The material proposed for sale can be inspected in Judges' Library in the premises of High Court between 2:30 p.m. and 4:30 p.m. on any working day.

The selected tenderer has to weigh the empty vehicle on an electronic/ computerize weighbridge in the presence of the Deputy Section Officer or any Authorized Officer of the Judges Library or both and thereafter, the material viz., AIR State Journals has to be loaded in the vehicle and weighed again at the same weigh bridge in the presence of the aforesaid officers and upon payment of the amount for the quantity weighed as per the rate agreed by the tenderer to the aforesaid officers, the delivery of the said journals disposed of can be taken and the weight receipt in original is also to be handed over to the said officers. The decision of the Registrar (O.S.D), High Court for the State of Telangana will be final in all matters relating to the acceptance or otherwise of your quotation. The Registrar (O.S.D), reserves the right to reject any or all quotations without assigning any reason at any stage of the process.


REGISTRAR (O.S.D) 23/9/2024